

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC. VII-108/2011(Pt.)/10838/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar, Gauhati High Court,  
Kohima Bench, Kohima.

Dated Guwahati, 14<sup>th</sup> November, 2023.

Sub:- **Casual Leave.**

Ref:- Your note dated 30.10.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Neiko Akami, District & Sessions Judge, Phek, Nagaland has been granted **casual leave for three days w.e.f 01.11.2023 to 03.11.2023 along with station leave permission**. The next seniormost Judicial Officer available at the station shall remain in-charge of his Court and Office in his absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-108/2011(Pt.)/10839-10840/A dtd. 14-11-23**  
Copy to:

1. Shri Neiko Akami, District & Sessions Judge, Phek, Nagaland.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**